- (a) whether there is any proposal under Government's consideration to constitute an All India Electricity Council to evolve uniform policies and to coordinate electrification programmes in various States; and
- (b) if so, when will such a Council be constituted?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) and (b) Yes, Sir. The formation of the Council and relevant details will be discussed at the next meeting of the State Ministers for Power.

"STREET LIGHT IN SHAHJAHAN ROAD LOCALITY

- *144. SHRI CHANDRA SHEKHAR: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:
- (a) when do Government propose to provide street lights in the Shahjahan Road locality; and
- (b) whether a meeting of the representatives of the New Delhi Municipal Committee and his Ministry was held recently in this connection; if so, the decision taken at the meeting?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGANNATH RAO): (a) Street lights in the Government colony on Shahjahan Road were energised on the >8th February, 1967.

(b) Yes. A meeting was held on the 4th February, 1967 when it was decided that street lights in the Government colonies should be energised by the New Delhi Municipal Committee without delay.

PROBE INTO THE PROPERTY OF DR. TEJA'S STATEMENT

*145. SARDAR RAM SINGH: Will the Minister of FINANCE be pleased to iefer to the answer given to Star-

- red Question No. 121 in the Rajya Sabha on the 14th November, 1966 and state:
- (a) whether the probe into transactions of purchase of land by Dr. Dharma Teja's relations has since been completed; and
 - (b) if so, what are the findings?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) Invesigations are in progress.

(b) Does not arise.

STATES' FOURTH PLAN OUTLAYS

- *148. SHRI SITARAM JAIPURIA: Will the Minister of PLANNING, PETROLEUM AND CHEMICALS AND SOCIAL WELFARE be pleased to state:
- (a) whether the Fourth Plan outlays of "all the States have now been finalised; and
- (b) if so, what is the Statewise outlay with the Central assistance separately?

THE MINISTER OF PLANNING, PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA); (a) and (b) In November/ December, 1966 the draft Fourth Five Year Plan of States were discussed and except in the case of West Bengal, agreed conclusions regarding Plan outlays and Central assistance were arrived at. A statement indicating the Plan outlays and Central assistance as agreed to during these discussions, is placed on the Table of the House.

The Fourth Five Year Plan is under a further review and when it is finalised, a final view will be taken about the States' Fourth Plan outlays, States resources and Central assistance.